

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2184
ANSWERED ON:24.08.2012
AMENDMENT IN DISTRIBUTION OF POWER
Gorakhnath Shri ;Mahendrasinh Shri Chauhan

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to make amendments to the procedure for power distribution amongst States from the thermal or hydro power projects of the public sector companies;
- (b) if so, the details thereof and the benefits likely to be accrued as a result of it;
- (c) whether the Government propose to provide more quantum of power to the States which provide land or fuel for power generation; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) : No, Madam.
- (b) to (d) : In view of answer at `a` above, do not arise.